

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 1127 OF 2008

VINISHA JITESH TOLANI @ MANMEET LAGHMANI

Petitioner(s)

VERSUS

JITESH KISHORE TOLANI

Respondent(s)

(With appln(s) for stay and office report)  
(For final disposal)

WITH

T.P.(CRL) NO. 74 of 2009

(With appln.(s) for stay and office report)  
(for final disposal)

Date: 03/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Mr. Sanjay Jain,Adv.

Ms. Suruchii Aggarwal, Adv.

For Respondent(s)

Ms. Suruchii Aggarwal,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Let this matter be listed for final disposal on  
9.12.2009 as a continuing part-heard matter.

(K.K. Chawla)  
A.R.-Cum-P.S.

(O.P. Garg)  
Court Master